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Government for renovation and for life extension project of power generating units No. 1—5 of Durgapur Projects Limited;

- (b) whether DPR for the above has been approved by CEA and the Ministry of Power; and
- (c) if so, the present status thereof and the steps taken by Government to clear the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) and (c) A proposal for renovation, modernisation, life extension and upgradation of 5 units of Durgapur Projects Ltd. was received in the Cental Electricity Authority (CEA) in November, 95 through West Bengal State Electricity Board (WBSEB). The CEA have examined the proposal and conveyed its 'no objection' to the WBSEB for carrying out the works of the aforesaid R&M scheme, keeping in view the observations made by it.

Coverage of Karnataka Blocks Under Panchayat Training Programme

3894. SHRI GUNDAPPA KORWAR: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

- (a) whether it is a fact that all Panchayat areas in Karnataka have not been covered under the training programme for Panchayats due to want of funds; and
- (b) if so, what steps Government propose to take to cover all Blocks and by when they are likely to be covered?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) and (b) Organisation of training

programmes for Panchayats, including selection of areas to be covered for the training, is the responsibility of the State Governments, Panchayats being a State subject. The Ministry of Rural Areas and Employment provides limited financial assistance to the States for undertaking training programmes etc. A sum of Rs. one crore was realeased by this Ministry to Government of Karnataka during 1994-95 for this purpose.

SC/ST Engineers in Building/Housing Section of D.D.A.

3895. SHRI PRAKASH YASHWANT AMBEDKAR: Will the PRIME MINISTER be pleased to state:

- (a) the number of engineers working in Building/Housing Sections of DDA;
- (b) whether any SC/ST engineers are there:
 - (c) if so, since when; and
 - (d) if not, the reasons therefor;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) DDA has reported that 11 Assistance Engineers and 31 Junior Engineers are working in the Building Section and 2 Assistant Engineers and 15 Junior Engineers are working in the Housing Branch of DDA.

(b) to (d) One Assistant Engineer and one Junior Engineer belonging to SC category are working in the Building Section of DDA since June 19% and January 1994, respectively.

Basic Minimum Services Announced by the Prime Minister

3896. SHRI W. ANGOU SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) what are the Basic Minimum Services announced by the Prime Minister on the occasion of Independence Day address to the Nation;